## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/69/2016

NAME OF THE PETITIONER(S)

: IVCRL Assits & Holdings Ltd & Another

NAME OF THE RESPONDENT(S)

: Chennai Water Desalination Ltd & 6 Others

**UNDER SECTION** 

: 397/398

| S.No. | Name (in Capital)                                 | Represented by       | Signature |
|-------|---|----------------------|-----------|
| l so  | PRIYADARSHIMI<br>AKIK JAIN<br>KEERTI              | Coursel for RT       |           |
| 2     | For T. K. Bhershor<br>THREY BELLS ATE<br>FRANKARI | Could for Positions  | M         |
| ż     | PRAJARSHINI<br>FROMOD NAIR                        | Coursel for R2 to R6 | Som to    |

## <u>ORDER</u>

Counsel for petitioner present. Counsel for R2 to R6 and Counsel for R7 present. Both the parties reported that the settlement talks between the parties are in an advanced stage and is likely to be settled. In view of the submissions, time is enlarged for reporting the final outcome of settlement talks. Put up on 18.07.2017 at 10.30 A.M.

S. ~~ } ~~~~~. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHAPADMANABHA SWAMY) MEMBER (JUDICIAL)